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Government of Kerala
കേരള സർക്കാർ
2011



Reg. No. രജി. നമ്പർ
KL/TV(N)/12/2009-2011

KERALA GAZETTE

കേരള ഗസറ്റ്

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Vol. LVI വാല്യം 56	} THIRUVANANTHAPURAM, TUESDAY തിരുവനന്തപുരം, ചൊവ്വ	7th June 2011 2011 ജൂൺ 7	} No. നമ്പർ	} 23
		17th Jyaishta 1933 1933 ജ്യേഷ്ഠം 17		

PART I

Notifications and Orders issued by the Government

General Administration Department
General Administration (Special C)

NOTIFICATION

No. 24804/Spl.C2/2011/GAD.

Thiruvananthapuram, 28th April 2011.

The Hon'ble Chief Justice Mr. Jasti Chelameswar, High Court of Kerala who has been granted leave on full allowances for two days from 24-3-2011 to 25-3-2011 (both days inclusive) as per Notification issued under G. O. (Rt.) No. 3021/2011/GAD. dated 28-4-2011 has assumed charge and rejoined duty on the expiry of the leave on the A. N. of 25-3-2011.

By order of the Governor,

S. SREEVALSAN,

Under Secretary to Government.
